

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **21.01.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Order

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1534/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 547/2025 For Exemption IA No. 1532/2025 For Additional Docs. IA No. 1533/2025	P Narotham Rao Erstwhile Director of Pravista Infra Pvt Ltd Vs Indian Bank & Anr.	Mr.KP Pramodh Kumar	Mr. Raja Shekar Rao Salvaji R1

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 28/2026 For Stay No. 64/2026 For Condone Delay No. 65/2026	Parkview Developers Private Limited Vs SDU Travels Pvt Ltd. & 3 Ors.	Mr. C Harsha Raj	
3.	Comp App (AT) (CH) (Ins) No. 30/2026 For Stay IA No. 69/2026	Ronojoy Dasgupta Vs Ahsan Ahmed Resolution Professional of SDU Travels Pvt Ltd & 4 Ors	Ms. Vandana Parasuram	
4.	Comp App (AT) (CH) (Ins) No. 31/2026 For Stay IA No. 71/2026	Deputy Commissioner of Commercial Taxes, (Audit) - 1, Mangalore & 3 Ors Vs Udupi Cochin Shipyard Ltd & Anr	Mr. Sandeep Huilgol	
5.	Comp App (AT) (CH) (Ins) No. 32/2026 For Stay IA No. 74/2026 For Condone Delay IA No. 75/2026	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr.	Mr. D Srinivasa Rao Party-in-person	Mr. Prashnath Kumar Muddana For Caveator

6.	Comp App (AT) (CH) (Ins) No. 33/2026 For Exemption IA No. 76 & 78/2026 For Stay IA No. 77/2026	Assets Care And Reconstruction Enterprise Limited Vs Ramanathan Bhuvaneshwari, RP for LGCL Urban Homes (India) LLP	Mr. Angad Varma	Mr. Srinandan K For Caveator
7.	Comp App (AT) (CH) (Ins) No. 35/2026 For Exemption IA No. 80/2026 For Stay IA No. 81/2026 For Condone Delay IA No. 82/2026 For Direction IA No. 83/2026	Devadas K, Suspended Director of Venue Promoters Pvt Ltd Vs Prakul Thadi,Liquidator & Anr.	Mr. K Pawan Jhabakh	
8.	Comp App (AT) (CH) (Ins) No. 36/2026 For Condone Delay IA No. 84/2026 For Stay IA No. 85/2026 For Exemption IA No. 86/2026 For Direction IA No. 87/2026	Maran M Suspended Director of Shaft Promoters Pvt Ltd Vs Prakul Thadi,Liquidator & Anr.	Mr. K Pawan Jhabakh	
9.	Comp App (AT) (CH) (Ins) No. 37/2026 For Exemption IA No. 88/2026 For Stay IA No. 89/2026 For Condone Delay IA No. 90/2026 For Direction IA No. 91/2026	Anny Johnson J Suspended Director of Navigator Creators Pvt Ltd Vs Prakul Thadi,Liquidator & Anr.	Mr. K Pawan Jhabakh	
10.	Comp App (AT) (CH) (Ins) No. 38/2026 For Condone Delay IA No. 92/2026 For Exemption IA No. 93/2026 For Stay IA No. 94/2026 For Direction IA No. 95/2026	Selvaraj Moses G Suspended Director of Miller Builders Pvt Ltd Vs Prakul Thadi,Liquidator & Anr.	Mr. K Pawan Jhabakh	
11.	Comp App (AT) (CH) (Ins) No. 39/2026 For Condone Delay IA No. 97/2026 For Stay IA No. 98/2026 For Exemption IA No. 99/2026	Maran M Suspended Director of Dublin Promoters Pvt Ltd Vs Prakul Thadi,Liquidator & Anr.	Mr. K Pawan Jhabakh	
12.	Comp App (AT) (CH) (Ins) No. 660/2025 For Stay IA No. 1837/2025	Noohu Sarfraz Suspended Director of Fossil Logistics Pvt Ltd Vs Radhakrishnan Dharmarajan	Mr. Anant Merathia	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 34/2026 For Stay IA No. 79/2026 (With Defects)	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr.	Mr. D Srinivasa Rao Party-in-person	Mr. VVSN Raju For Caveator

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 151/2024 For Stay IA No. 402/2024 For Exemption IA No. 401/2024	Swan LNG Pvt Ltd Vs Krishna Komaravolu, RP of Mantovani Di Dharti Pvt Ltd & 4 Ors	Mr. Kumar Anurag Singh	Mr. P Ramesh Babu R1
15.	Comp App (AT) (CH) (Ins) No. 301/2024 For Direction IA No. 796/2024 For Exemption IA No. 797/2024 For Stay IA No. 798/2024	Bhalakh Realtors Pvt Ltd & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & Anr WITH	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
16.	Comp App (AT) (CH) (Ins) No. 48/2025 For Stay IA No. 180/2025	Religare Finvest Ltd. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & 2 Ors.	Mr. Ashwin Shanbhag	Mr. B Ramana Kumar R1 Mr. Varun Srinivasan R2 Mr. Kaushik N Sharma R3
17.	Comp App (AT) (CH) No. 53/2025 For Exemption IA No. 597/2025 For Stay IA No. 598 & 1448/2025	Geometrix Laser Solutions Pvt Ltd Vs Dr. BVS Lakshmi & 2 Ors	Mr. Amir Bavani	Ms. Kopal Sharraf R1
18.	IA No. 1557/2025 (For Condone Delay) in Comp App (AT) (CH) No. 144/2025	Vimalchand AV & 12 Ors Vs Vidya Pracharanam Pvt Ltd & 2 Ors	Mr. Srikant Mohan	Mr. TK Bhaskar R1 R2
19.	IA No. 1558/2025 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 461/2025	CRC Infratech & Services LLP Vs Fourth Generation Information Systems Ltd	Mr. Y Suryanarayana	
20.	IA No. 1662/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 587/2025	Alliance Global System & Solution Vs ARS Traffic & Transport Technology Pvt Ltd	Mr. G Vijay Anand	Mr. Shinu J Pillai

21.	Comp App (AT) (CH) (Ins) No. 366/2025 For Additional Docs IA No. 1097/2025	Simens Financial Services Pvt Ltd Vs Meera Arun, Personal Guarantor of Vasan Healthcare Pvt Ltd	Mr. Pranava Charan	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024 For Exemption IA No. 1298/2024 To Adv. Hg. IA No. 584/2025	Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3 R4
23.	Comp App (AT) (CH) No. 71/2025	Shobhana Prabhakar Mahajan (Deceased, through her legal Rep Prabhakar Yashavant Mahajan) & Anr. Vs Chettinad Cement Corporation Pvt Ltd & 4 Ors.	Mr. Prabhakar Yashavant Mahajan Party-in-person	Mr. AR Ramanathan R1 R2
24.	Comp App (AT) (CH) (Ins) No. 108/2025	Transtar Handling & Warehousing Co. Vs Ennore Cargo Container Terminal Pvt Ltd	Mr. AS Vishwajith	Mr. Bijai Sundar
25.	Comp App (AT) (CH) (Ins) No. 111/2025 For Exemption IA No. 312/2025 For Stay IA No. 313/2025 For Additional Docs. IA No. 314/2025	Yashash Commodities Pvt Ltd Vs Madhusudhan Rao Gonugunta, Liquidator & Anr	Ms. Aditi Sharma	Ms. Mumaneni Vazra Laxmi- R1
26.	Comp App (AT) (CH) (Ins) No. 185/2025 For Additional Docs. IA No. 498/2025	V. Ganesan Erstwhile Liquidator of Kamachi Industries Ltd Vs Prudent ARC Limited & 5 Ors	Ms. S Indumathi Ravi	Mr. AG Sathyanarayana R6
27.	Comp App (AT) (CH) (Ins) No. 214/2025 For Stay IA No. 589/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundations Pvt Ltd & 2 Ors WITH	Mr. S Sathiyanarayanan	Mr. Ramasamy Meyyappan R2 Mr. P. Elayarajkumar R3
28.	Comp App (AT) (CH) (Ins) No. 328/2025 To dispense with IA No. 996/2025 For Stay IA No. 997/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundation Pvt Ltd & 2 Ors.	Mr. S Sathiyanarayanan	Mr. P. Elayarajkumar R3

29.	Comp App (AT) (CH) (Ins) No. 338/2025 For Stay IA No. 1024/2025	Jasmine Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. L Bhaskaran	Mr. Isaac Thomas R1
30.	Comp App (AT) (CH) (Ins) No. 340/2025 For Stay IA No. 1028/2025	Jossan Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. L Bhaskaran	Mr. Isaac Thomas R1
31.	Comp App (AT) (CH) (Ins) No. 341/2025 For Stay IA No. 1029/2025	Joby Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. L Bhaskaran	Mr. Isaac Thomas R1
32.	Comp App (AT) (CH) (Ins) No. 342/2025 For Stay IA No. 1030/2025	Bobby Abraham Vs Tata Capital Ltd & Anr	Mr. L Bhaskaran	Mr. Isaac Thomas R1
33.	Comp App (AT) (CH) (Ins) No. 477/2025 For Exemption IA No. 1357 & 1358/2025 For Stay IA No. 1359/2025	Reji Abraham Suspended Managing Director of Aran Offshore Ltd Vs Punjab National Bank & Anr	Mr. Sumesh Dhawan	Mr. ML Ganesh
34.	Comp App (AT) (CH) (Ins) No. 486/2025 For Direction IA No. 1382/2025	Regional Provident Fund Commissioner-II Vs CA Mahalingam Suresh Kumar, Liquidator of Raihan Healthcare Pvt Ltd	Mr. R Vishnu	Mr. AG Sathyanarayana
35.	Comp App (AT) (CH) (Ins) No. 556/2025 For Stay IA No. 1576/2025 For Exemption IA No. 1577/2025	Kakanatil Siraj Mather Abdul Rahman & Anr. Vs Sreenivasan PR, Liquidator of Greenlace Builders & Developers Pvt Ltd	Mr. Pradeep Joy	Mr. Akhil Suresh

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
37.	Comp App (AT) (CH) No. 11/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors. WITH	Mr. Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa - R12
38.	TA (AT) No. 294/2021 (Comp App (AT) No. 07/2021 For Exemption IA No. 78 & 79/2021) For Urgent Listing IA No. 1729/2025	Samruddhi Investors Services Pvt Ltd Vs 3A Capital Services Ltd. WITH	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Y Suryanarayana R2- R5

39.	TA (AT) No. 123/2021 (Comp App (AT) No. 224/2020 For Interim Relief IA No. 2818/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors. WITH	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
40.	TA (AT) No. 124/2021 (Comp App (AT) No. 225/2020 For Interim Relief IA No. 2820/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors.	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
41.	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt Ltd & 5 Ors.	Mr. Thriyambak J Kannan	Mr. Arun C Mohan R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi-R5
42.	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors WITH	Mr. Vinod Kumar	Mr. Anant Merathia R1 Mr. IS. Uppin- R2 Ms. Anusha Peri R3, R4 Mr. V Mahesh- R5 Mr. B Chandrasekaran R6 Mr. T Shrinikethan R8
43.	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Kondasetty Kumar Dushyantha & 8 Ors	Mr. AVL Ram Prasad Varma	Mr. Anant Merathia R1 Mr. IS. Uppin- R4 Mr. AS Vishwajith R3, R5 Mr. T Shrinikethan R6, R7
44.	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer, Central Section, Commercial Taxes & Anr Vs P Sriram, Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr. S Sathyaranayanan
45.	Comp App (AT) (CH) (Ins) No. 185/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Arun C Mohan	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 Mr. Y Suryanarayana R7 R8
46.	Comp App (AT) (CH) (Ins) No. 200/2023	Reactive Metals of India Pvt Ltd & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Y Suryanarayana	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 R7 Mr. Arun C Mohan R6 R8
47.	Comp App (AT) (CH) (Ins) No. 228/2023 For Condone Delay IA No. 741/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors	Mr. D Narendar Naik	Mr. Adithya Reddy R1 Mr. Arun C Mohan R3 R4 Mr. Y Suryanarayana R5

48.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP of Jeffson Universal Logistics Pvt Ltd & Anr	Mr. Pawan Jhabakh	Mr. NP Vijaykumar R2
49.	Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt Ltd & 4 Ors.	Mr. Jagan Abraham M George	Mr. Isaac Thomas R1 Mr Prasad Vijaykumar R2, R3, R4
50.	Comp App (AT) (CH) (Ins) No. 311/2024 For Stay IA No. 830/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator of Kamachi Industries Ltd & 2 Ors WITH	Mr. PJ Rishikesh	Mr. AG Sathyanarayana -R1 Mr. Abhishek Swaroop R2
51.	Comp App (AT) (CH) (Ins) No. 358/2024 For Stay IA No. 981/2024 To dispense with IA No. 982/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors. WITH	Ms. R Moneshaa	Mr. AG Sathyanarayana -R1 Mr. Abhishek Swaroop R2
52.	Comp App (AT) (CH) (Ins) No. 359/2024 For Stay IA No. 983/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Ltd & 2 Ors	Ms. R Moneshaa	Mr. AG Sathyanarayana -R1 Mr. Abhishek Swaroop R2
53.	Comp App (AT) (CH) (Ins) No. 352/2024 For Exemption IA No. 964/2024	Aravinda Rani Sannapureddy Suspended Director of Nandi Irrigation Systems Limited Vs Rishab Triexim LLP & Anr	Mr. Pawan Jhabakh	Mr. Amir Bavani R1 Mr. Pranava Charan R2

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 481/2025 For Stay IA No. 1364/2025 To Vacate Stay IA No. 96/2026	UCO Bank Ltd & Anr Vs Adv. (CA) V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 3 Ors.	Ms. Aishwarya S Nathan	Mr. V Venkata Sivakumar

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr. S Sathiyaranayana	Mr. S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
3.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No. 821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023	Babu Manoharan Jaikumar Christhurajan Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Abhishek Anand R1, R2 Ms. N Varsha - R3
4.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela & 4 Ors	Mr. Dominic Savio Joseph	Mr. R Swarnavel Mr. S Rajasekar R2 R4 Mr. Rohan Rajaseakaran R3 Mr. Jerin Asher Sojan R5

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website:** www.nclat.nic.in